

COURT - I

**IN THE APPELLATE TRIBUNAL FOR ELECTRICITY
(Appellate Jurisdiction)**

**APPEAL NO. 31 of 2017 &
IA NO. 70 of 2017**

Dated: 08th February, 2017

**Present: Hon'ble Mrs. Justice Ranjana P. Desai, Chairperson
Hon'ble Mr. I.J. Kapoor, Technical Member**

In the matter of :

M/s Ramnad Renewable Energy Ltd.

...Appellant(s)

Vs.

Tamil Nadu Electricity Regulatory Commission & Ors.

...Respondent(s)

Counsel for the Appellant(s) : Mr. Amit Kapoor
Ms. Poonam Verma
Ms. Nishtha Kumar

Counsel for the Respondent(s) : -

ORDER

Issue notice to the Respondents returnable on 16.03.2017. Dasti, in addition, is permitted.

List the matter on **16.03.2017.**

**(I. J. Kapoor)
Technical Member**

**(Justice Ranjana P. Desai)
Chairperson**

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